



DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001

Ph. : 23384781, Fax : 23387267, Email : dslsa-phc@nic.in



Ref. 20/DLSA/LLW/Legal Services Camp/2019/6876-77

Dated 20 July 2019

To

Ld. District & Sessions Judge (Hqr.)
Central District, Tis Hazari Courts,
Delhi -110054.



Sub.: Awareness Campaign through Cycle Rally scheduled to be held on 24.08.2019

Respected Sir,

With a vision to spread legal awareness in the society, DSLSA is undertaking initiative "साइकिल यात्रा न्याय की ओर" (Cycling towards Justice) on 24th August 2019. The objective of this programme is to make weaker and marginalized sections of society aware about existence of Legal Services Institutions and availability of free legal services.

In the Cycle Rally Hon'ble Chief Justice High Court of Delhi, Hon'ble Judges of High Court of Delhi / District Courts and other dignitaries would undertake journey which would start from C-Hexagon around India Gate to Bhogal from 07:30 AM to 08:30 AM on 24th August, 2019. It is expected that approximate 300 persons would participate in Cycle Rally. It is also to inform that in route of Cycle Rally legal awareness camps would be setup at Garhi Mohalla, Bhogal.

Participation of Judicial Officers in this programme would prove beneficial to public at large and would spread awareness about legal rights of common man. It is, therefore, requested to your goodself kindly nominate at least 10 Judicial Officers from your District to participate in said Cycle Rally on the date, time and venue mentioned above.

List of the nominated Judicial Officers may kindly be send to this Authority on or before 9th August, 2018.

Thanking you,

Yours faithfully,

(Kanwal Jeet Arora)
Member Secretary, DSLSA

Copy forwarded to :

D&S (Hqr.)
31/7/2019
Ld. Aes (Central)

Ld. Secretary, DLSA Central, Tis Hazari Courts, Delhi with the request to coordinate with the office of Ld. District & Sessions Judge (Hqr.).

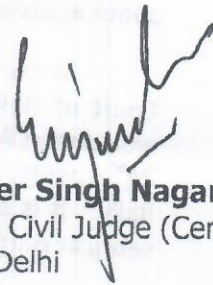
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS) : DELHI

No. ~~42322~~-42419/ACJ(Central)/2019

Dated, Delhi the 01/08/2019.

Copy of letter No. 20/DLSA/LLW/Legal Services Camp/2019/6876-77 dated 30.07.2019, received from Sh. Kanwal Jeet Arora, Ld. Member Secretary, DLSA, Patiala House Courts, New Delhi forwarded with the request that Judicial Officers those who are willing to participate in the said Awareness Campaign through Cycle Rally may send their willingness positively by 05th August, 2019:-

1. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
2. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
- ✓ 3. The Website Committee, Tis Hazari Courts, Delhi
4. The 'LAYERS' Section, for uploading on layers.



(Gajender Singh Nagar)
Administrative Civil Judge (Central)
Delhi